

Sl. No. 5

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/25/9/AMR/2023		9 of IBC	M/s Sarala Projects Works Limited Vs. Navayuga Engineering Company Limited

ORDER

Present: Mr. Raghunath, Ld. Counsel for the OC

Mr. Achyuth Chokkapu, Proxy Counsel for the CD

It is submitted by the Ld. Counsel for the OC that settlement is not possible and seeks time for hearing. Hence, for hearing, list the matter on 11.09.2024.

SANJAY PURI
MEMBER (TECHNICAL)

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)